

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 890 of 2020

IN THE MATTER OF:

Union Bank of India

...Appellant

Versus

Siripuram Developers Pvt. Ltd. & Ors.

...Respondents

Present:

Appellant: Mr. Alok Kumar and Ms. Drishti Harpalani, Advocates.

Respondents: Mr. Krishna Dev J., Mr. Sai Kaushal, Mr. G. Aniketh Reddy and Mr. T.P.S. Harsha, Advocates for R-1 to 4.

Mr. Shashank Agarwal, Advocate for R-5.

Mr. Sutanu Sinha, Liquidator.

O R D E R
(Through Virtual Mode)

19.02.2021: Reply affidavit filed by Respondent Nos. 1 to 4 is taken on record. Learned counsel for the Appellant does not intend to file rejoinder thereto. Written submissions have been filed by both the parties.

Heard learned counsel for the parties. **Judgment is reserved.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc